

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

STARRED QUESTION NO. 345

TO BE ANSWERED ON DECEMBER 19, 2024

REHABILITATION OF SLUM DWELLERS

**NO. 345. DR. SHRIKANT EKNATH SHINDE:
SHRI RAJESH VERMA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the total number of slum clusters, total households and total population living in slums of each city, State/UT and city-wise;**
- (b) the number of slum dwelling households rehabilitated in each city including the Smart Cities during the last five years and the current year, city and year-wise; and**
- (c) the details of the steps taken/being taken by the Government during the last five years to rehabilitate slum dwellers to make the cities slum free?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI MANOHAR LAL)

(a) to (c): The statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 345* FOR 19.12.2024 REGARDING 'REHABILITATION OF SLUM DWELLERS'

- (a) : Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which a total of 6.54 crore people comprising of 1.39 crore households were living in slums across the country. The data on number of slums in the country are collected by the National Sample Survey Office (NSSO). As per the last data of slums collected by NSSO in 2012 during the 69th Round Survey, the estimated number of slums in the country is 33,510 which includes 13,761 notified slums and 19,749 non-notified slums. The State/UT-wise number of slums as per NSSO survey 2012, slum households and slum population as per Census-2011 is at Annexure. The State/Union Territory (UT) and City-wise details of population and households living in slums as per Census 2011 are at URL <https://pmay-urban.gov.in/PHQ/LSSQ-345-19122024-city-wise-slum-details-census-2011.pdf>.**
- (b) & (c): 'Land' and 'Colonisation' are State subjects. Schemes related to housing and slum rehabilitation are implemented by State/UT Governments in their respective regions. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) to provide pucca house with basic amenities to eligible urban beneficiaries across the country including slum dwellers. Eligible beneficiaries can avail benefit of PMAY-U through available four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme provided flexibility to the beneficiaries including slum dwellers to avail the benefit under any vertical as per the requirement and eligibility criteria. ISSR vertical of PMAY-U is specifically for redevelopment of slum using land as a resource for providing houses to eligible slum dwellers. However, Slum dwellers could take benefit under any one of the verticals.**

PMAY-U adopts a demand driven approach and there are no fixed targets. States/UTs assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions, select the beneficiaries based on eligibility criteria and implement housing projects. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.23 lakh have been grounded and 88.32 lakh are completed/delivered to the beneficiaries including slums in cities across the country along with Smart Cities, as on 02.12.2024. Out of total houses sanctioned under the scheme, about 29 lakh houses have been sanctioned to slum dwellers including 26.05 lakh under AHP/BLC verticals and 2.95 lakh under ISSR vertical of PMAY-U. The number of slum dwelling households sanctioned in each city including the Smart Cities during the last five years, city and year-wise under PMAY-U is at <https://pmay-urban.gov.in/PHQ/LSSQ-345-19122024-city-wise-slum-dwellers.pdf>. Out of 29 lakh houses, 5.52 lakh houses have been sanctioned for slum dwellers in Smart Cities.

Learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to provide Central Assistance to one crore additional households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

State/UT-wise number of slums as per NSSO survey 2012 and Slum households & Slum population as per Census-2011

State/UTs	Number of Towns		Slum Households	Slum Population	Number of Slums as per NSSO
	Statutory Towns	Slum Reported Towns			
Andhra Pradesh*	125	125	24,31,474	1,01,86,934	4,539
Arunachal Pradesh	26	5	3,479	15,562	-
Assam	88	31	42,533	1,97,266	71
Bihar	139	88	2,16,496	12,37,682	655
Chhattisgarh	168	94	4,13,831	18,98,931	1,079
Goa	14	3	5,497	26,247	-
Gujarat	195	103	3,45,998	16,80,095	2,923
Haryana	80	75	3,32,697	16,62,305	71
Himachal Pradesh	56	22	14,385	61,312	47
Jammu & Kashmir	86	40	1,03,633	6,62,062	42
Jharkhand	40	31	72,544	3,72,999	-
Karnataka	220	206	7,07,662	32,91,434	1,424
Kerala	59	19	45,417	2,02,048	35
Madhya Pradesh	364	303	11,17,764	56,88,993	1,635
Maharashtra	256	189	24,99,948	1,18,48,423	7,723
Manipur	28	-	-	-	-
Meghalaya	10	6	10,518	57,418	-
Mizoram	23	1	15,987	78,561	-
Nagaland	19	11	17,152	82,324	-
Odisha	107	76	3,50,032	15,60,303	756
Punjab	143	73	2,93,928	14,60,518	597
Rajasthan	185	107	3,94,391	20,68,000	1,600
Sikkim	8	7	7,203	31,378	-
Tamil Nadu	721	507	14,63,689	57,98,459	2,364
Tripura	16	15	34,143	1,39,780	-
Uttar Pradesh	648	293	10,66,363	62,39,965	1,814
Uttarakhand	74	31	93,911	4,87,741	-
West Bengal	129	122	13,91,756	64,18,594	3,957
A& N Islands	1	1	3,324	14,172	-
Chandigarh	1	1	21,704	95,135	-
D & N Haveli	1	-	-	-	-
Daman & Diu	2	-	-	-	-
NCT of Delhi	3	22	3,67,893	17,85,390	458
Lakshadweep	0	-	-	-	-
Puducherry	6	6	34,839	1,44,573	17
All India	4,041	2,613	1,39,20,191	6,54,94,604	33,510#

Note: Manipur, Lakshadweep, Dadra & Nagar Haveli and Daman & Diu did not report any Slum and Slum households & Slum population during NSSO survey 2012 and Census 2011.

**Andhra Pradesh figures include Telangana as well.*

Number of slums in small States/UTs is not available, however the total number of slums in the country as per NSSO estimates during 2012 was 33,510.